

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEELAHMAD): (a) No. Sir.

(b) Does not arise in view of (a) above.

(c) To meet the competition from couriers premium products like Speed Post, Express Parcel Post and Business Post have been introduced. A number of value additions, like free pick up, door to door delivery, Internet based track & trace, volume based discount and credit facility have been provided for the premium mail products. Numbers of booking counters and offices with late hours of booking have been increased. Further special attention is paid to the marketing and promotion of premium products. As a result of these initiatives premium products have shown a sustained increase in revenue over the years, which is evident from the table given in the enclosed Statement.

Statement

Table showing increase in revenue registered by premium products of department of posts during the last three years

(Rupees in crores)			
Name of the product	2001-02	2002-03	2003-04
Speed Post	196.53	243.01	298.35
Express Parcel Post	19.31	26.09	31.45
Business Post	170.29	276.86	365.11

FDI limit in Telecom Sector

324. SHRI NAND-KISHORE YADAV: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that intelligence agencies of Government have submitted some reports in regard to the raising of FDI limit in telecom sector,

(b) if so, the issues raised in the report; and

(c) Government's response thereto?

[3 March, 2005]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): (a) Yes, Sir.

(b) The information sought is secret in nature and therefore, cannot be disclosed.

(c) The Government has adequately addressed the security issues while raising the FDI limits in telecom sector.

Installation of Microwave Transmitters in Assam

325. SHRI DWIJENDRA NATH SHARMAH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of telecommunication microwave transmitters set up in Assam during the last three years;

(b) the details of funds sanctioned, granted and released to the State during this period; and

(c) the details of steps being taken by Government for installation of the above transmitters during the next two years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEELAHMAD): (a) The details of microwave system set up in Assam is given in the enclosed Statement-I (See below)

(b) The details of funds sanctioned and released for microwave systems to the State of Assam during the last three years is given below:

Sl. No.	Year	Funds Sanctioned	Funds Released
1	01-02	Rs. 5.5 Crore	Rs. 5.5 Crore
2	02-03	Rs. 0.93 Crore	Rs. 0.93 Crore
3	03-04	Rs. 0.60	Rs. 0.03 Crore